

Shri T. B. Vittal Rao: May I know what will be the frequency of these trains? How many times will they run more than steam traction?

Shri Shah nawaz Khan: It is a matter of very minute detail. I could not give him the details. But, the frequency will be considerably more.

Shri T. K. Chaudhuri: May I know if it was a fact that the trains were scheduled to start running in November and then it had to be postponed? Are the Government satisfied that there will be no further postponement?

Shri Shah nawaz Khan: The trains were scheduled to run in November. I hope some will still run in November.

Some Hon. Members: It was earlier.

Shri Biren Roy: Is it a fact that the present electric trains are going to be D.C. and a further expenditure is going to be incurred to change them into A.C. at a later date?

Shri Shah nawaz Khan: That is correct. In the first phase, that is, up to Burdwan, the electric trains are going to be run on D.C. current. Orders for this stock were placed in 1954. At that time, A.C. traction was still not developed well enough. Later on, we found that A.C. traction is much cheaper and much more efficient. Therefore, from Burdwan to Mogulsarai we propose running the trains on A.C. current. Later on, when we are in a position to change it,—it will take about 2½ years—we propose to change the D.C. system on this section to A.C. and transfer the stock from Howrah-Burdwan section to the Central or Western Railway.

Report of Technical Consultants of World Bank

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*421. { **Shri Shree Narayan Das:**
Shri Radha Raman:
Shri Anirudh Sinha:

Will the Minister of Railways be pleased to state:

(a) whether the Technical Consultants of the World Bank who made a study of the Railway system in India have submitted any report to Government; and

(b) if so, what are the important features of the report?

The Deputy Minister of Railways (Shri Shah nawaz Khan): (a) No, Sir, the Technical Consultants after study made the report to the World Bank.

(b) Does not arise.

Shri Shree Narayan Das: May I know whether a copy of the report has been made available to the Government of India, that is, a copy of the report that has been submitted to the World Bank?

Shri Shah nawaz Khan: No, Sir. That report has been submitted direct to the World Bank.

Shri Shree Narayan Das: May I know whether the contents of the report have been sent by the World Bank to the Government of India for consideration?

Shri Shah nawaz Khan: We are aware of some of the contents. But the entire report is not available to us.

Shri Damani: May I know whether this assistance is given free by the World Bank or we are charged?

Shri Shah nawaz Khan: We had requested for a loan. The World Bank sent a team of their experts to come and study the conditions on our Railways. The expenditure on that team or expenses in terms of foreign currency is paid by the World Bank and a part of the expenses in India are borne by us.

Shri Tangamani: From the question and answer I understand that the technicians studied the railway system in this country. Are we to take it that no report will be made available to the Government of India?

Shri Shah nawaz Khan: I did not say that it will not be made available to us at a later date. What I said

was, it was not with us at this moment.

Indo-Pak Canal Waters Dispute

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- Shri D. C. Sharma:
 - Shri Raghunath Singh:
 - Shri Supakar:
 - Shri Harish Chandra Mathur:
 - Shri Bibhuti Mishra:
 - Shri Kasliwal:
 - Shri Hem Raj:
 - Shri Padam Dev:
 - Shrimati Ila Palchoudhuri
 - Sardar Iqbal Singh:

Will the Minister of Irrigation and Power be pleased to state the present position with regard to the talks held with the World Bank representative regarding the Canal Water dispute with Pakistan?

The Deputy Minister of Irrigation and Power (Shri Hathi): As was mentioned in the statement dated July 25, 1957, the Bank had invited the Governments of India and Pakistan to express their views on certain heads of agreement for the formulation of an International Water Treaty. Both Governments have communicated their views to the Bank who have forwarded the views of each Government to the other for comments. Our comments on the views expressed by Pakistan will be communicated to the Bank shortly.

Meanwhile, the cooperative work, through the good offices of the World Bank, which was to terminate on the 30th September, 1957, has been extended until the 31st December, 1957.

Three Representatives of the Bank have recently visited Pakistan and are now in New Delhi trying to help negotiate a new *ad hoc* transitional agreement between the Governments of India and Pakistan.

Shri D. C. Sharma: May I know how long will this transitional *ad hoc* agreement last and what are going to be the terms of this agreement?

Shri Hathi: If the transitional agreement is arrived at, it will be for one year.

Shri Supakar: Before any *ad hoc* or permanent agreement between India and Pakistan is reached, may I know whether the Government will assure themselves that our dues from Pakistan on account of canal waters are paid up?

Shri Hathi: So far as our dues for undisputed items are concerned, they have almost been paid in full up to September, 1957. So far as the disputed items are concerned, we are negotiating.

Mr. Speaker: Shri Bibhuti Mishra. Any of the hon Members who have tabled a question must rise in their seats. I cannot go on calling them if they do not care to rise.

श्री बिभूति मिश्र : मैं यह जानना चाहता हूँ कि सरकार जो समझौता करेगी, उस के अनुसार हिन्दुस्तान को कितना पानी मिलेगा ।

श्री हाथी : श्री दाजीरनल एजीमेंट के बारे में नैगोशिएशन चल रही हैं ।

Shri Kasliwal: As the team has returned from Pakistan and is in India, may I know whether Government have any information as to whether there is any shift in the position which Pakistan had taken up previously?

Shri Hathi: As present, negotiations are going on between the engineers, on technical matters. They are still here and they will be here for a few days more:

Shri D. C. Sharma: What is the value of the disputed claims that are not yet recovered from Pakistan, and how much has been recovered from Pakistan in the way of undisputed claims?

Shri Hathi: I do not have the figures with me, but I think there is a separate question today on that very item, Question No. 455. As I said, undisputed claims have been almost paid in full up to September. The